

(b) whether Government is aware of the nationwide protest from all sections against this move, if so, explanation of Government for the concerns raised in the protests;

(c) whether the Centre received proposal from the Kerala Government that it is ready to take over BEML, Palakkad plant and operate it as a PSU; and

(d) the view of Government on this proposal from Kerala Government and status thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHRIPAD YESSO NAIK): (a) Yes, Sir. The Government had given 'in-principle' approval for strategic disinvestment of BEML Ltd. to the extent of 26% out of the Government shareholding of 54.03% with transfer of management control to strategic buyer. Thereafter, Transaction Advisor, Legal Advisor and Asset Valuer were appointed by the Government as per the procedure and mechanism laid down for this purpose.

The Expression of Interest and Preliminary Information Memorandum document have been prepared by the appointed Advisors and submitted to the Government. After completion of the process, specific approval of the Government will be sought again.

(b) Some organisations have made certain representations in this regard. However, disinvestments through strategic sale are considered based on recommendations of NITI Aayog after taking into consideration all aspects of the matter.

(c) No, Sir.

(d) Does not arise in view of (c) above.

India's defence expenditure

2392. SHRI DEREK O'BRIEN: Will the Minister of DEFENCE be pleased to state:

(a) the details of funds allocated under the capital expenditure and revenue expenditure heads of the defence budget for the last three years;

(b) the details of unutilised funds under the capital expenditure and revenue expenditure heads of the defence budget for the last three years; and

(c) reasons for the non-utilisation of these funds and steps being taken to avoid inefficient budgetary planning by the Ministry?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHRIPAD YESSO NAIK): (a) and (b) The details of Budget Estimates (BE) and Actual Expenditure, under Revenue and Capital Head of Defence Budget [including MoD (Misc/ Civil) and Defence Pensions] for the last three years, are as under:-

(₹ in crore)

Year	BE			Actual Expenditure		
	Revenue	Capital	Total	Revenue	Capital	Total
2016-17	2,50,712.35	90,209.63	3,40,921.98	2,60,167.33	91,482.77	3,51,650.10
2017-18	2,68,274.42	91,579.70	3,59,854.12	2,84,272.86	95,431.10	3,79,703.96
2018-19	3,04,800.85	99,563.86	4,04,364.71	3,05,141.96	99,511.00	4,04,652.96

It may be observed from the above table that there is full utilisation of funds under Revenue and Capital Heads.

(c) Does not arise in view of (a) and (b) above.

Transportation along with the China border

†2393. SHRI MOTILAL VORA: Will the Minister of DEFENCE be pleased to state:

(a) whether Government is aware that there is a huge problem of transportation due to lack of road networks in the territorial region adjoining China, especially, there is no facility to transport Army and Military equipments at the time of Military exigencies;

(b) if so, whether Government would undertake road construction in border areas on priority basis; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHRIPAD YESSO NAIK): (a) to (c) The development of the strategic infrastructure along the border areas is undertaken in a holistic and comprehensive manner to include construction of roads, strategic railway lines, tunnels to ensure all weather connectivity and to enhance the defence preparedness along the border.

Accordingly, a revised Long Term Roll on Works Plan of Border Roads Organisation for five years (2018-19 to 2022-23) has been formulated for construction/improvement of 272 roads of length 14545 km.

†Original notice of the question was received in Hindi.